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Title: Need to review the decision to implement Gadgil Committee recommendations in respect of Kerala.

SHRI M.I. SHANAVAS (WAYANAD): Mr. Chairman, I am extremely thankful to you for giving me an opportunity to raise a very important matter which is going to affect the six States – Goa, which is your State, Sir, Kerala, Karnataka, Maharashtra, Gujarat and Tamil Nadu....(*Interruptions*)

An Expert Panel of 14 members under the Chairmanship of Shri Madhav Gadgil was formed by the Ministry of Environment and Forests to look into the ecological aspect of the Western Ghats. The Western Ghats is a stretch of hills of about 1,29,000 sq. ft. The Ecological Panel has come out with a fantastic Report. It is a funny Report, not a fantastic Report, which will ruin the lives of the farmers. This is anti-agrarian, anti-development, and it will marginalise the farmers. ...(*Interruptions*) This Report is going to affect 44 districts and 142 talukas in all these States. ...(*Interruptions*) If this Report is accepted, it will convert thickly populated areas into protected forests, and the people have to abandon everything and move out. ...(*Interruptions*)

Sir, 57 restrictions are there in this Madhav Gadgil Report, that is, the denial of title deeds, ban on construction of house buildings, ban on construction of roads, ban on use of chemical fertilizers and pesticides, ban on single crop cultivation, etc. ...(*Interruptions*) There are already enough laws for curtailing these things. Now, this Report has recommended the formation of the Western Ghats Environmental Authority, and it will be a super human forum against the interests of the farmers and development. ...(*Interruptions*)

Sir, I urge upon the Government to discard this Report totally. â€¦! (*Interruptions*)

MR. CHAIRMAN : I also agree with the observation made by the hon. Member.

...(*Interruptions*)

SHRI M.I. SHANAVAS : Sir, thank you very much. ...(*Interruptions*)

MR. CHAIRMAN:

Shri P.K. Biju and

Shri S.S. Ramasubbu are also associating with the matter raised by Shri M.I. Shanavas.

...(*Interruptions*)

MR. CHAIRMAN: The House stands adjourned to meet again at 2 p.m.

**12.11 hrs**

**The Lok Sabha then adjourned till**

**Fourteen of the Clock.**

**14.00 hrs**

*The Lok Sabha re-assembled at Fourteen of the Clock.*

(Mr. Deputy-Speaker *in the Chair*)

...(Interruptions)

**14.0 Â¼ hrs**

*At this stage, Shri Kadir Rana and some other hon. Members came and stood on the floor near the Table.*

...(Interruptions)